

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 040/00163/2018

Date of Order: This, the 26th day of April 2018

THE HON'BLE MR. S.N. TERDAL, JUDICIAL MEMBER

Shri Anwar Hussain Choudhury
Son of Shri Makabbir Ali Choudhury
Ex Gramin Dak Sevak (Mail Delivery)
Sonaimukh Sub Post Office
District – Cachar
Pin – 788119, Assam.

...Applicant

By Advocates: Mr. Adil Ahmed, Ms. R.R. Rajkumari, Mrs. Doli
Goswami & Mr. Nayan Barman

-Versus-

1. The Union of India
Represented by the Secretary
To the Government of India
Ministry of Communication
Department of Posts, New Delhi
Pin – 110011.
2. The Chief Post Master General
Assam Circle, Department of Posts
Meghdoot Bhawan
Panbazar, Guwahati
Pin – 781001.
3. The Senior Superintendent of Posts
Cachar Division
Department of Posts
Silchar, Pin – 788001.

4. The Inspector of Post Offices
Silchar South Sub-Division
Silchar – 788001.

... Respondents

By Advocate: Mr. R. Hazarika, Addl. CGSC

O R D E R (ORAL)

MR. S.N. TERDAL, MEMBER (J):

As requested by Mr. Adil Ahmed, learned counsel for the Applicant to dispose of this O.A. at the admission stage itself and consented to the said request by Mr. R. Hazarika, learned Addl. CGSC for the Respondents, this O.A. was taken up and heard for final disposal at the admission stage itself as the issue in this O.A. is regarding disposal of the appeal pending before the Appellate Authority in the disciplinary proceeding.

2. Heard Mr. Adil Ahmed, learned counsel for the Applicant and Mr. R. Hazarika, learned Addl. CGSC for the Respondents. Perused the O.A. and all the documents.

3. Accordingly, the Respondents, more particularly Respondent No. 3 i.e. Appellate Authority is directed to dispose

of the Appeal dated 05.12.2016 pending with him within two months from the date of receipt of this order.

4. O.A. stands disposed of at the admission stage itself.

No order as to costs.

(S.N. TERDAL)
JUDICIAL MEMBER

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